in O.A.No. 377/98

25.3.04

Shri S.P.Singh for applicant in M.P.

None for respondent in M.P.

Having considered for prayer or extension of time to comply with the order dated 7.10.03 passed in O.A. No. 377/98 and in view of the circumstances explained in letter dated 15.3.04, we feel satisfied, that if three months more time is granted as prayed, it shall meet the ends of justice.

Accordingly, M.P. No. 567/04 is allowed and the respondents in O.A. are granted three months time w.e.f. 18.3.04 to comply with the order dated 7.10.03 in O.A. no. 377/98

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(M.L.SAHNI)

Member(J)

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(S.K.NAIK)

Member(A)

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